

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/04/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :
PETITION NUMBER : CP/5/2017
NAME OF THE PETITIONER(S) : KRISHNAN SETHURAMAN
NAME OF THE RESPONDENT(S) : CLOUDNOW TECHNOLOGIES PVT LTD
UNDER SECTION : 241

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1) ANAND SASIDHARAN

COUNSEL FOR R1 & R2

And Sasidharan

2) HARSHINI J

Counsel for petitioner

Harshini J

ORDER

Ms J Harshini, representing counsel for petitioner present. Shri Anand Sasidharan, counsel for R1 to R3 present and undertakes to file vakalat on behalf of R5. No representation on behalf of R4. Counsel for petitioner stated that they do not have fresh instructions from their client and sought time to seek instructions. Both the counsel are directed to cause appearance of R2 and the petitioner on the next date of hearing. Time extended at request. Put up on 20.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)